

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP259/ 16	TP 109/17	For Compliance	433(e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.

Petitioner,

Respondent

Respondent

990152022


9742780370


Respondent

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ORDER

Counsel for Petitioner Company is present. Counsel for Respondent is also present. He requested time for filing objections. Petitioner Counsel is directed to comply the objections. List it on 29/09/2017.


Member (T)


Member (J)